



By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-93/98/2604/1A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Member,  
MACT, Cachar.

Dated Guwahati the 13<sup>th</sup> May, 2019.

Sub: **Casual Leave.**

Ref:- Your letter No. SMACT/18/IV/1/250 Dated, 10<sup>th</sup> May, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 09.05.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JOINT REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-93/98/2605/1A, dated 13.05.19**

Copy to:

1. The Systems Analyst, Gauhati High Court, Guwahati.

**JOINT REGISTRAR (VIGILANCE)**

*Ratan*